

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 864**

TO BE ANSWERED ON FRIDAY 26th JULY, 2024

WOMEN RESERVATION IN LEGISLATURE

864. Shri Maddila Gurumoorthy:
Dr. Gumma Thanuja Rani:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is aware about the practice of Pradhan Pati that exist in rural India and if so, the details thereof; and
- (b) the steps taken/proposed to be taken by the Government to ensure that such practices do not repeat in Union and State Legislatures post the implementation of the Women's Reservation Bill?

**ANSWER
MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE
IN THE MINISTRY OF PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a): No.

(b): Does not arise.
